

DR. SONAL MANSINGH (Nominated): Sir, I associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Thank you very much. Now, Shri Partap Singh Bajwa.

SHRI BHUBANESWAR KALITA (Assam): I only want to point out that already there is a Committee under the former Home Secretary.

MR. CHAIRMAN: You are not supposed to answer.

SHRI BHUBANESWAR KALITA: So, I want to know whether that Committee has submitted its report.

MR. CHAIRMAN: This is not to be given reply by anybody. This is just a Zero Hour Submission. He has just made a point.

Electric Vehicle Policy

श्री प्रताप सिंह बाजवा (पंजाब): सर, मेरा ज़ीरो ऑवर का जो सवाल है, जो मैंने इधर उठाया है, Sir, as winters approach Delhi, the whole city comes under pollution and smog. तो सारी दुनिया का ध्यान अपनी Capital की तरफ है। हिन्दुस्तान सारी दुनिया में एक बढ़ती हुई ताकत है। and we must find answer to the pollution and smog. इसीलिए मेरा यह कहना है कि हमारी गवर्नमेंट को कोई पॉलिसी लानी चाहिए, जो इलेक्ट्रिक व्हीकल्स हैं, आज उनकी necessity है और जल्दी से जल्दी इनको लाना चाहिए। सर, दिल्ली में जो हमारे 75 परसेंट व्हीकल्स हैं, वे टू व्हीलर्स और बसें हैं। इलेक्ट्रिक व्हीकल्स के संबंध में गवर्नमेंट को जल्दी से जल्दी अपनी पॉलिसी लानी चाहिए। Already the Government has FAME 1 currently in use. We have to bring in policy FAME 2 (Faster Adoption and Manufacturing of Electric Vehicles) इसीलिए मैं यह कहना चाहता हूँ कि एक Bloomberg New Energy Finance की रिपोर्ट है, जिसने सजेस्ट किया था कि the future of Electric Vehicles in India lies not in cars, but in two- wheelers, rickshaws and buses, forecasting about 40 per cent of the total passenger vehicle fleet to be electric by 2040. Already about 75 per cent of total passenger fleet is made up of two-wheelers. If the Government invests significantly in bringing the cost of the technology down, either through subsidies, tax breaks or industry incentives, it is possible to universalize electric vehicles for the *aam aadmi*.

I urge upon the Government to reduce the uncertainty in the industry and announce FAME 2 as soon as possible. I also urge the Government to formulate a specific policy for electric two-wheelers, and initiate plans to roll out electric buses too at the earliest. This is what I want to say.

श्री हुसैन दलवाई (महाराष्ट्र): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र दिल्ली): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करती हूँ।

SHRI RANJIB BISWAL (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

PROF. M.V. RAJEEV GOWDA (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

Need to release Andhra Pradesh fishermen held hostage by Pakistan

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, at least, eight fishermen from Andhra Pradesh are among 22 people who are held hostage by the Pakistan authorities. The fishermen from Srikakulam and Vizianagaram who had migrated to Gujarat were among 22 fishermen who are held hostage by Pakistan. I would like to say that every year, fishermen from coastal Andhra Pradesh go to Gujarat around the month of September and return around the month of March. Sir, the families of fishermen are worried about the safety of the fishermen who have been made hostage by the Pakistan authorities.

I urge upon the Government to take urgent steps to ensure their immediate return. The Chief Minister of Gujarat, the Chief Minister of Andhra Pradesh and the Central Government through the Ministry of External Affairs should take steps to ensure immediate release of these fishermen. I also request the Ministry of External Affairs to contact the Indian High Commission and Pakistan authorities at the highest level to release the detained fishermen at once since they have crossed the international border by mistake. The Government should also ensure their safe return into the Indian territory. I demand a statement from the hon. Minister of External Affairs, Shrimati Sushma Swaraj, regarding the action taken in this matter.

Need for a Circuit Bench of Calcutta High Court at Jalpaiguri

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, first of all, I would like to thank you for giving me the opportunity to speak. I would like to draw the kind attention of the august House towards the much-awaited Circuit Bench of the Calcutta High Court at Jalpaiguri, which seems to be stuck due to lack of interest of the Central Government. Sir, the State Government has already provided the basic amenities and has completed the work required to be done by the State Government. The unnecessary delay has been proving to be a trouble for both the legal professionals and the litigants. Sir, it is apparent that the Central Government